

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 613 OF 2025

IN THE MATTER OF:

KAMAL ANAND & ORS.

.....APPLICANTS

VERSUS

STATE OF PUNJAB & ORS

.....RESPONDENTS

INDEX

NEXT D.O.H- 15.05.2026

S. No.	Particulars	Page No.
1.	Status Report by way of affidavit on behalf of Respondent no. 4- Municipal Council Sangrur	1-36

Filed by



(Sanchar Anand)

Advocate for the Respondent No.4
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Lajpat Nagar-IV, New Delhi-110024
Phone No.-9958792346
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Place: New Delhi
Dated: 14.04.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI



ORIGINAL APPLICATION NO. 613 OF 2025

IN THE MATTER OF:

KAMAL ANAND & ORS.

.....APPLICANTS

VERSUS

STATE OF PUNJAB & ORS

.....RESPONDENTS

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 4- MUNICIPAL COUNCIL SANGRUR**

MOST RESPECTFULLY SHOWETH:

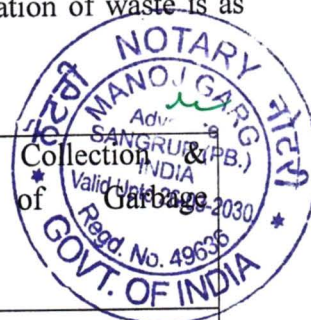
I, Ashwani Kumar, Executive Officer of Respondent No. 4 (Municipal Council, Sangrur), having office at Sunam Road, Sangrur, Punjab- 148001, in compliance with the order dated 26.02.2026 of the Hon'ble National Green Tribunal, New Delhi in OA 613 of 2025 submit para wise report as under:-

1. Daily Generation of Solid Waste:-

That as per the data of census 2011, population of Sangrur was 88,043 with 18,199 households. Thereafter, area of adjoining two Gram Panchayats has been included in 2021 in Municipal Council Sangrur. Current estimated population of Sangrur Municipal Council in 2026 is approximately 1,29,000 having tentative 31,000 residential and 6,500 Commercial units. As per CPHEEO (Central Public Health and Environmental Engineering Organisation) CEEPHO guidelines average generation of domestic waste is 0.6 kilogram per day per household. Therefore, there should have been an average generation of 19 Tons of domestic waste per day. For the collection of waste from commercial shops and Street vendors /Rehriwalas, MC Sangrur has deputed two Electric Rickshaws and Two Tata Ace which

collect around 3 Ton of waste per day. Apart from Residential and commercial units there are 13 Big Restaurants and 2 marriage palaces in the city, for the collection of waste from these restaurants and marriage palaces one TATA Ace has been deputed, which is collecting an average 2 Ton of waste per day. There are two High-capacity hospitals, one Tata Cancer Hospital with 150 Bed Capacity and other is Govt. Civil Hospital with 200 Bed capacity creating an average 0.7 ton and 0.3 ton of daily waste. MC Sangrur has deputed one Tractor Trolley for the collection of waste from these two hospitals. Apart from 16 Tata Ace Two E. Rickshaws and 50 Rickshaw Rehris deputed by MC Sangrur there are 21 private waste collectors collecting domestic waste and waste from few hospitals, restaurants and commercial units. Municipal Councils also regularly collecting waste from all Govt. Offices/Judicial Complex/Govt. and Private Schools and religious places. User wise tentative generation of waste is as under:-

S. No.	Category of waste generator	Units/ Inside units	Average Weight of waste (Tons)	Mode of disposal (Agency)
1	Residential Houses	31000	19	Municipal Council Sangrur
2	Commercial Shops/ Street vendors	6500	3	Municipal Council Sangrur
3	Industrial Focal Point (Active Units)	40	1	Municipal Council Sangrur
4	Restaurants/ Marriage Palaces	15	2	Municipal Council Sangrur
5	Apart from DAC/JC, Govt Offices Buildings (Above 5000	10	2	Municipal Council Sangrur





	SQM)			
6	Govt. Civil Hospital	1	0.25	Municipal Council Sangrur
07	Tata Cancer Hospital	1	0.75	Municipal Council Sangrur
08	Other Private Hospitals	24	1	Municipal Council Sangrur
09	Vegetable Market (Mandi Board)	1	1	Municipal Council Sangrur
10	Govt/ Private Schools/ Colleges(Above Secondary)	11	1	Municipal Council Sangrur
11	Temples, Gurudwara and other religious places	14	0.25	Municipal Council Sangrur
12	Improvement Trust Sangrur (3) colonies	1000	1	Improvement trust has not developed processing facility. Collection of waste is done by Improvement Trust.

On dated 25.03.2026/26.03.2026 Municipal Council weighed total waste either being collected by municipal council at its own level or through private un-organized waste collectors, it comes to 37.80 Tons.

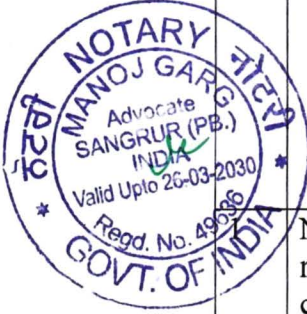
A copy of the said weighing receipts of Waste is annexed herewith as **ANNEXURE R- 1. (1-16)**

2. The Treatment Capacity Available:-

For the compliance of SWM Rules 2016, Municipal Council is putting efforts for the collection of waste in segregated form. For the processing of wet waste municipal council has constructed 73 compost pits out of which 60 Compost Pits are functional and compartments for the management of

Dry waste at four different locations in the city. The said details are hereunder:-

Sr. No.	Locations	Plot area for facility (SQY)	Wet waste processing capacity		Drywaste Processing capacity	
			Number of compost pits	Capacity (In Tons)	Number of Compartments	Capacity in Tons
	Nabha Gate near judicial complex	310	13	1.04	8	8
2	Uppali Road Station.	540	18	1.44	9	9
3	Near civil Hospital	229	9	0.72	—	—
4	Near Old Sabji Mandi	462	20	1.60	—	—
	TotalCapacity	1541	60	4.8	17	17



A copy of pictures regarding the status of Compost Pits as mentioned herein are annexed as **ANNEXURE R - 2. (1-4)**

3. The Quantum of Legacy Waste:-

Municipal Council Sangrur does not have land for its own Dump/RDF Management Site. Municipal Council arrange land for dump site/ RDF Management Site on lease basis. The land which was used as dump site before 2023 was vacated after remediating the 8174.23 tons of legacy waste. Thereafter Municipal Council has procured land for Dump Site in the year 2023 for 5 years at Ubhawal Road Sangrur. As survey conducted on dated 12.03.2026 there is 15961.18 tons of Mixed waste/legacy waste is accumulated again. A copy of the survey report of (mixed/legacy) waste at the site is annexed herewith as **ANNEXURE R - 3. (1-4)**

4. Time Bound action plan for clearing the said Legacy waste:-

Municipal Council Sangrur has allotted the work of Waste Remediation to 'Triple R Infratech' for Remediation of Legacy Waste vide Work order Number LG/25-26 percent rate /0889, dated 03.10.2025. A copy of the said work Order dated 03.10.2025 is already annexed and placed herewith on record as ANNEXURE R-4. Work has been started by the agency on dated 28.02.2026 which is likely to be completed by 30.09.2026.

5. Land and facility available for the treatment of Solid Waste:-

At present Municipal Council Sangrur has developed waste processing plants at four different locations as mentioned in para number 2 having total plot area of 1541SQY. No other land of its own is available with Municipal Council Sangrur. In the year 2023 Municipal Council Sangrur procured a piece of land measuring two acres on lease hold basis for five years for the purpose of processing/dumpsite. Period of lease is going to be completed on 31st October 2028. A copy of the lease of the land taken by Municipal

Council Sangrur for dump site is annexed herewith as ANNEXURE R- 5. (9-4)



The Contents of this affidavit/document has been read over to the deponent/ executant. He/She has been accepted it true and correct.

Ashwani
DEPONENT

VERIFICATION :

I, Ashwani Kumar, Executive Officer of Respondent No. 4 (Municipal Council, Sangrur), having office at Sunam Road, Sangrur, Punjab- 148001, do hereby solemnly affirm and verify that the contents of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Verified at Sangrur on 11th day of April, 2026.

I Identify the Deponent/Executant He/She has Signed/Thumb Marked in my presence.
Ashwani

This Document affidavit is entered at
Sr. No. 1288 Page No. 95
Regd. No. 49536

Attested As Identified
Ashwani
NOTARY PUBLIC
Sangrur (Pb.) India
11/04/2026

Ashwani
DEPONENT

Annexure
R1/1


6

DASHMESH DHARAM KANDA




MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52033 Charges (Rs.) 70.00
 Material : Party COMMITTEE
 Vehicle No. : SWARAJ 744 Date: Time :

	G. Wt.	6860 kg	25/03/2026	12:50
	T. Wt.	0 kg	/ /	
	N. Wt.	0 kg		


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA



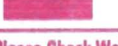
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 52033 Charges (Rs.) 0.00
 Material : Party COMMITTEE
 Vehicle No. : SWARAJ 744 Date: Time :

	G. Wt.	6860 kg	25/03/2026	12:50
	T. Wt.	3160 kg	25/03/2026	13:44:59
	N. Wt.	3700 kg		



Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

R1/2

DASHMESH DHARAM KANDA
 MEHLAN ROAD, SANGRUR (PB.)
CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **51988** Charges (Rs.) **0.00**
 Material : Party
 Vehicle No. : **TATA 2** Date : Time :



 G. Wt.	1780 kg	24/03/2026	16:04:20
 T. Wt.	1190 kg	24/03/2026	17:43:31
N. Wt.	590 kg		

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
 MEHLAN ROAD, SANGRUR (PB.)
CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : **51988** Charges (Rs.) **0.00**
 Material : Party
 Vehicle No. : **TATA 2** Date : Time :


 G. Wt.	1780 kg	24/03/2026	16:04:20
 T. Wt.	1190 kg	24/03/2026	17:43:31
N. Wt.	590 kg		

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

R1/3


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **51986** Charges (Rs.) **0.00**
Material : **AUTO** Party

Vehicle No. : **AUTO** Date : **24/03/2026** Time : **17:11:56**

 **G. Wt.** **690** kg


 **T. Wt.** **0** kg

 **N. Wt.** **0** kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **51986** Charges (Rs.) **0.00**
Material : **AUTO** Party

Vehicle No. : **AUTO** Date : **24/03/2026** Time : **15:41:56**

 **G. Wt.** **350** kg


 **T. Wt.** **340** kg

 **N. Wt.**

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **51986** Charges (Rs.) **0.00**
Material : **AUTO** Party

Vehicle No. : **AUTO** Date : **24/03/2026** Time : **15:41:56**

 **G. Wt.** **350** kg


 **T. Wt.** **340** kg

 **N. Wt.**




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 52041 Charges (Rs.) Party 0.00
Material : 52041 Party COMMITTEE
Vehicle No. : TEMPU NO 3 Date : Time :

	G. Wt.	1800 kg	25/03/2026	12:56:14
	T. Wt.	1190 kg	25/03/2026	14:02:49
	N. Wt.	610 kg		




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 52041 Charges (Rs.) Party 0.00
Material : 52041 Party COMMITTEE
Vehicle No. : TEMPU NO 3 Date : Time :

	G. Wt.	1800 kg	25/03/2026	12:56:14
	T. Wt.	1190 kg	25/03/2026	14:02:49
	N. Wt.	610 kg		




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 52041 Charges (Rs.) Party 50.00
Material : 52041 Party COMMITTEE
Vehicle No. : TEMPU NO 3 Date : Time :

	G. Wt.	1800 kg	25/03/2026	12:56:14
	T. Wt.	0 kg	/ /	
	N. Wt.	0 kg		




R1/5

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **52039** Charges (Rs.) **0.00**
Material : **SONALIKA DI 60** Party **COMMITTE**
Vehicle No. : _____ Date : _____ Time : _____

 G. Wt.	7660 kg	25/03/2026	12:50:38
 T. Wt.	3860 kg	25/03/2026	13:56:57
 N. Wt.	3800 kg		




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : **52039** Charges (Rs.) **0.00**
Material : **SONALIKA DI 60** Party **COMMITTE**
Vehicle No. : _____ Date : _____ Time : _____

 G. Wt.	7660 kg	25/03/2026	12:52:38
 T. Wt.	3860 kg	25/03/2026	13:56:57
 N. Wt.	3800 kg		




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : **52039** Charges (Rs.) **70.00**
Material : **SONALIKA DI 60** Party **COMMITTE**
Vehicle No. : _____ Date : _____ Time : _____

 G. Wt.	7660 kg	25/03/2026	12:2:38
 T. Wt.	0 kg	/ /	
 N. Wt.	0 kg		

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52037 Charges (Rs.) 0.00
Material : STANDARD 355 Party COMMITTEE

Vehicle No. : Date : 25/03/2026 Time : 12:46:11

G. Wt. 6300 kg 25/03/2026 13:58:27

T. Wt. 2990 kg

N. Wt. 3310 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52037 Charges (Rs.) 0.00
Material : STANDARD 355 Party COMMITTEE

Vehicle No. : Date : 25/03/2026 Time : 12:46:11

G. Wt. 6300 kg 25/03/2026 13:58:27

T. Wt. 2990 kg

N. Wt. 3310 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52037 Charges (Rs.) 70.00
Material : STANDARD 355 Party COMMITTEE

Vehicle No. : Date : 25/03/2026 Time : 12:46:11

G. Wt. 6300 kg

T. Wt. kg

N. Wt. kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52031 Charges (Rs.) 0.00
Material : Party COMMITTEE
Vehicle No. : POWERTRAC : Time :

G. Wt.	8130 kg	25/03/2026	12:16
T. Wt.	3570 kg	25/03/2026	13:51:10
N. Wt.	4560 kg		

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52031 Charges (Rs.) 0.00
Material : Party COMMITTEE
Vehicle No. : POWERTRAC : Time :

G. Wt.	8130 kg	25/03/2026	12:16
T. Wt.	3570 kg	25/03/2026	13:51:10
N. Wt.	4560 kg		

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52031 Charges (Rs.) 75.00
Material : Party
Vehicle No. : POWERTRAC : Date : 25/03/2026 Time :

G. Wt.	0 kg	/ /	12:14:16
T. Wt.	0 kg		
N. Wt.			

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52026 Charges (Rs.) 0.00
 Material : Party
 Vehicle No. : TEMPU NO 7 Date : Time :
 G. Wt. 1660 kg 25/03/2026 11:53:26
 T. Wt. 1230 kg 25/03/2026 12:48:23
 N. Wt. 430 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52026 Charges (Rs.) 0.00
 Material : Party
 Vehicle No. : TEMPU NO 7 Date : Time :
 G. Wt. 1660 kg 25/03/2026 11:53:26
 T. Wt. 1230 kg 25/03/2026 12:48:23
 N. Wt. 430 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT

COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52026 Charges (Rs.) 50.00
 Material : Party
 Vehicle No. : TEMPU NO 7 Date : Time :
 G. Wt. 1660 kg 25/03/2026 11:53:26
 T. Wt. 0 kg
 N. Wt. 0 kg


R1/9


DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : 52032 Charges (Rs.) 0.00
Material : Party
Vehicle No. : PB13BS 6517 Date : Time :

 G. Wt. 1710 kg 25/03/2026 12:14:54

 T. Wt. 1390 kg 25/03/2026 13:02:37

 N. Wt. 320 kg


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : 52032 Charges (Rs.) 0.00
Material : Party
Vehicle No. : PB13BS 6517 Date : Time :

 G. Wt. 1710 kg 25/03/2026 12:16:54

 T. Wt. 1390 kg 25/03/2026 13:02:37

 N. Wt. 320 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : 52032 Charges (Rs.) 50.00
Material : Party
Vehicle No. : PB13BS 6517 Date : Time : 12:16:54

 G. Wt. 0 kg / /

 T. Wt. 0 kg


 N. Wt.

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA


MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52044 Charges (Rs.) 0.00
 Material : TEMPU NO 5 Party COMMITTEE
 Vehicle No. : 1400 Date : 25/03/2026 13:06:58

 G. Wt. 1200 kg 25/03/2026 14:01:32

 T. Wt. 200 kg


 N. Wt.

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA


MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52044 Charges (Rs.) 0.00
 Material : TEMPU NO 5 Party COMMITTEE
 Vehicle No. : 1400 Date : 25/03/2026 13:06:58

 G. Wt. 1200 kg 25/03/2026 14:01:32

 T. Wt. 200 kg


 N. Wt.

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA


MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52044 Charges (Rs.) 50.00
 Material : TEMPU NO 5 Party COMMITTEE
 Vehicle No. : 1400 Date : 25/03/2026 Time : 13:06:58

 G. Wt. 1400 kg 25/03/2026 13:06:58


 T. Wt. 0 kg / /

 N. Wt. 0 kg


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : **51972** Charges (Rs.) **0.00**
Material : **PB13AN 2707** Party
Vehicle No. : **1490** kg Date : **24/03/2026** Time : **12:04:43**

 **G. Wt.** **1230** kg **24/03/2026** **12:20:17**


 **T. Wt.** **260** kg

 **N. Wt.**


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : **51972** Charges (Rs.) **0.00**
Material : **PB13AN 2707** Party
Vehicle No. : **1490** kg Date : **24/03/2026** Time : **12:04:43**

 **G. Wt.** **1230** kg **24/03/2026** **12:20:17**


 **T. Wt.** **260** kg

 **N. Wt.**


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : **51972** Charges (Rs.) **50.00**
Material : **PB13AN 2707** Party
Vehicle No. : **1490** kg Date : **24/03/2026** Time : **12:04:43**


 **G. Wt.** **0** kg **1230** / /

 **T. Wt.** **0** kg **260** -




Rohat tempo

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 51988 Charges (Rs.) 50.00
Material : Party
Vehicle No. : TATA Date : Time :

 G. Wt. 1780 kg 24/03/2026 17:42:20
 T. Wt. kg / /
 N. Wt. kg




Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



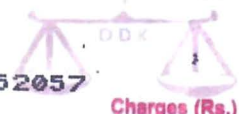
Serial No. : 51978 Charges (Rs.) 50.00
Material : Party
Vehicle No. : TEMPU Date : Time :

 G. Wt. 1510 kg 24/03/2026 17:46:03
 T. Wt. kg / /
 N. Wt. kg



Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52057 Charges (Rs.) 50.00
Material : TEMPU NO 2 Party COMMITTE
Vehicle No. : Date : Time :
1640 kg 25/03/2026 15:25:27

 G. Wt. kg / /
 T. Wt. kg

R1/13

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52043 Charges (Rs.) 50.00
Material : Party COMMITTEE
Vehicle No. : PB13BS 6518 Date : Time :

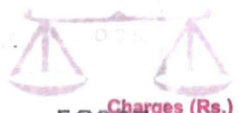
G. Wt. 1770 kg 25/03/2026 13:05:26
 T. Wt. kg / /
 N. Wt. kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52047 Charges (Rs.) 50.00
Material : Party COMMITTEE
Vehicle No. : PB13BS 6520 Date : Time :

G. Wt. 1790 kg 25/03/2026 13:36
 T. Wt. kg / /
 N. Wt. kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.




Serial No. : 52055 Charges (Rs.) 50.00
Material : Party COMMITTEE
Vehicle No. : TENPU 6450 Date : Time :

G. Wt. 2070 kg 25/03/2026 13:01:21
 T. Wt. kg / /
 N. Wt. kg


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52040 Charges (Rs.) 50.00
Material : Party COMMITTEE
Vehicle No. : TEMPU 10 Time :

 **G. Wt.** 1490 kg 25/03/2026 12:4:21


 **T. Wt.** 0 kg / /

 **N. Wt.** 0 kg


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)


CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52028 Charges (Rs.) 50.00
Material : Party
Vehicle No. : TEMPU Date : Time :

 **G. Wt.** 1640 kg 25/03/2026 12:05:03

 **T. Wt.** 0 kg / /

 **N. Wt.** 0 kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.



Serial No. : 52042 Charges (Rs.) 50.00
Material : Party COMMITTEE
Vehicle No. : PB13254516 Time :

 **G. Wt.** 1850 kg 25/03/2026 17:0:05

 **T. Wt.** 0 kg / /


 **N. Wt.** 0 kg


R1/15


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : **52030** Charges (Rs.) **50.00**
Material : **TEMPU NO 8** Party
Vehicle No. : **1460** kg Date : **25/03/2026** Time : **12:11:58**

 **G. Wt.** kg / /

 **T. Wt.** kg

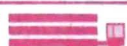
 **N. Wt.** kg


Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.


DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : **52030** Charges (Rs.) **50.00**
Material : **TEMPU NO 1** Party
Vehicle No. : **1620** kg Date : **25/03/2026** Time : **12:08:19**

 **G. Wt.** kg / /

 **T. Wt.** kg

 **N. Wt.** kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA
MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : **52030** Charges (Rs.) **50.00**
Material : **TEMPU NO B** Party
Vehicle No. : **1540** kg Date : **25/03/2026** Time : **12:05:17**

 **G. Wt.** kg / /

 **T. Wt.** kg

 **N. Wt.** kg

Please Check Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : 52034 Charges (Rs.) Party
 Material : TEMPU NO. 4 Time :
 Vehicle No. :
 G. Wt. 1680 kg 25/03/2026
 T. Wt. 1210 kg 25/03/2026
 N. Wt. 470 kg

0.00 COMMITTEE

12:34:12

13:53:30

Weight Our Responsibility is only at time of Weight Operator's Sig.

DASHMESH DHARAM KANDA

MEHLAN ROAD, SANGRUR (PB.)

CAPACITY : 100 MT PLATFORM : 50 FT
COMPUTERISED Time : 6.00 A.M. to 8.00 P.M.

Serial No. : 52034 Charges (Rs.) Party
 Material : TEMPU NO. 4 Time :
 Vehicle No. :
 G. Wt. 1680 kg 25/03/2026
 T. Wt. 1210 kg 25/03/2026
 N. Wt. 470 kg

0.00 COMMITTEE

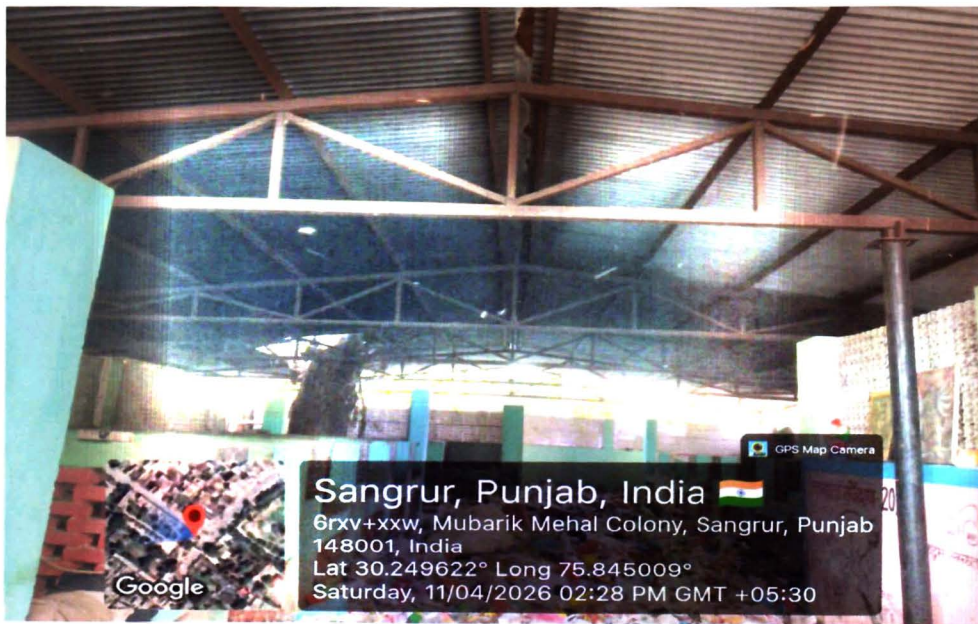
12:34:12

13:53:30

Weight Our Responsibility is only at time of Weight Operator's Sig.

NABHA GATE UNITS

TOTAL UNIS 14



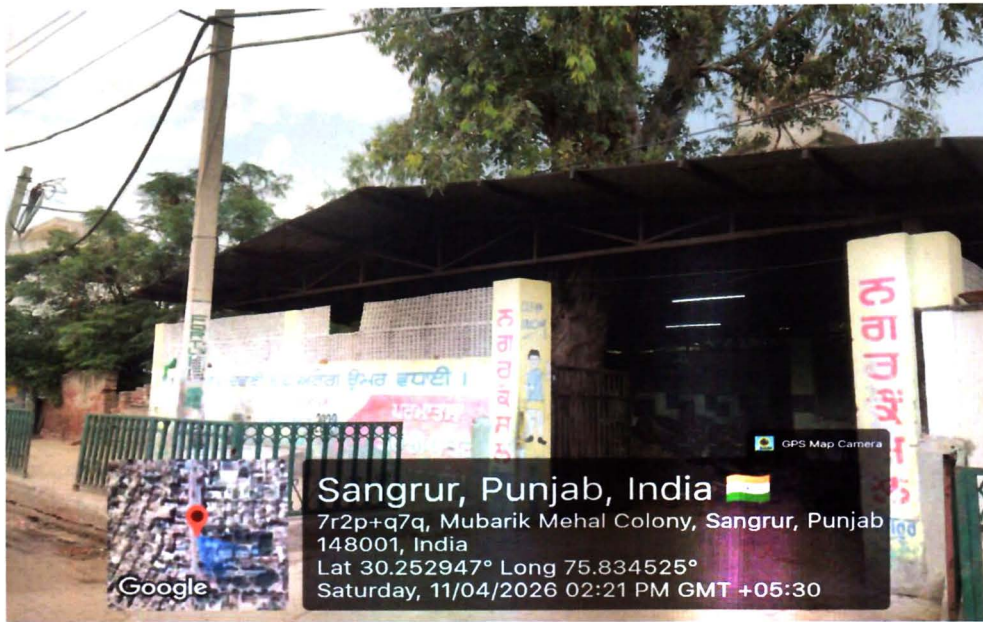
FIRE BRIGADE UNITS

TOTAL UNITS 18



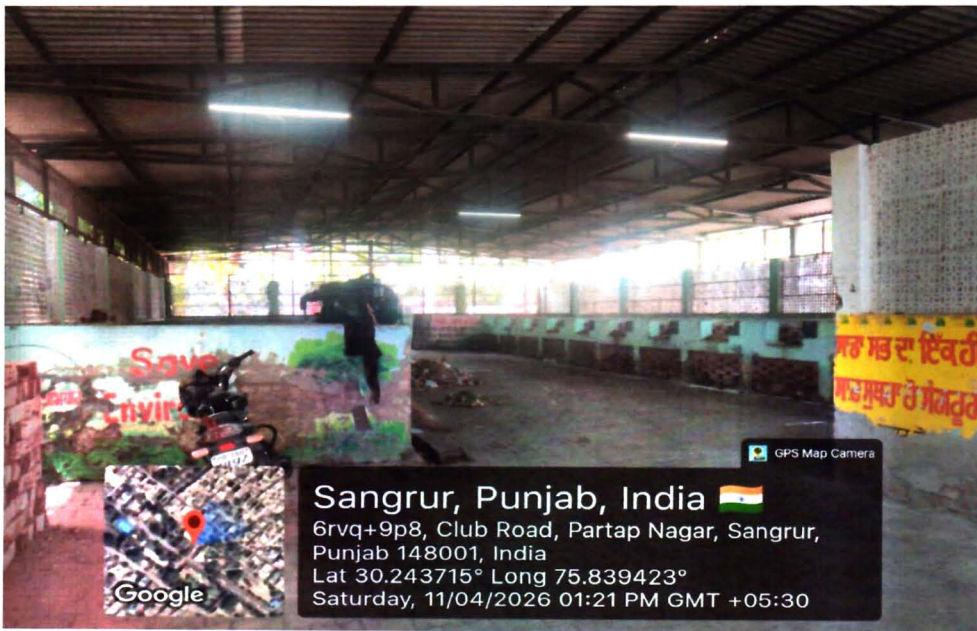
CIVIL HOSPITAL UNITS

TOTAL UNITS 9



SABJI MANDI UNITS

TOTAL UNITS 20



Legacy waste ^{26at} Dump Site ANNEAURE R-3/1 211
UPPALI Road Sangrur

A. Area of Land = 8240.858 Sqmtr
(As per Survey Plan) = 88703.81 Sft
= 9655.98 Sqmtr
Area = 2.036 Acres

B. Quantity of Legacy waste
(As per Topographical Survey
Contour Plan Sheet)

= 19951.48 CuMtr

Density of Legacy of
waste

= 19951.48 x 0.8

Quantity

= 15961.18 MT

[Signature]
11/04/26

[Signature]
ANE

[Signature]
J.B.
S. Mansh

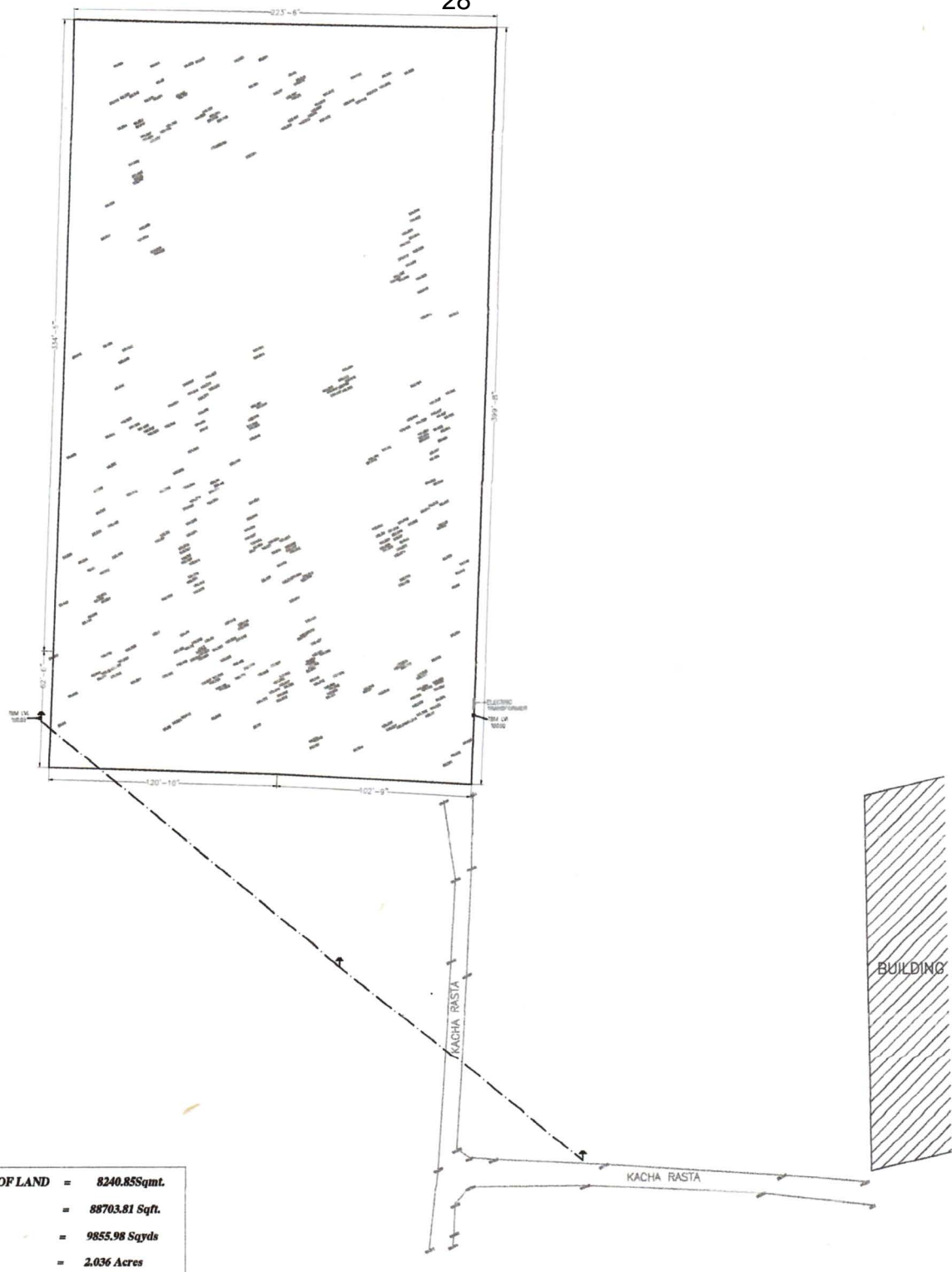
(Signed & Verified by Executive Officer, Municipal Council Sangrur)

IMARAT ENGINEERING LABS PRIVATE LIMITED**PROJECT: EXISTING GARBAGE DUMP AT MC SANGRUR**

Chainage	Distance	Cut Area	Fill Area	Cut Volume	Fill Volume	Cu.Cut Volume	Cu.Fill Volume
14.604	0.000	0.000	0.000				
14.751	0.147	3.066	0.000	0.225	0.000	0.225	0.000
15.096	0.345	63.608	0.000	11.501	0.000	11.726	0.000
15.136	0.040	88.851	0.000	3.049	0.000	14.776	0.000
20.000	4.864	46.287	0.000	328.656	0.000	343.432	0.000
25.070	5.070	111.907	0.000	401.022	0.000	744.454	0.000
30.000	4.930	187.538	0.000	738.134	0.000	1482.588	0.000
40.000	10.000	223.505	0.000	2055.215	0.000	3537.803	0.000
50.000	10.000	225.976	0.000	2247.405	0.000	5785.208	0.000
60.000	10.000	225.088	0.000	2255.324	0.000	8040.532	0.000
70.000	10.000	204.920	0.000	2150.044	0.000	10190.576	0.000
79.827	9.827	176.155	0.000	1872.413	0.000	12062.989	0.000
80.000	0.173	175.009	0.000	30.376	0.000	12093.365	0.000
90.000	10.000	159.059	0.017	1670.342	0.083	13763.707	0.083
100.000	10.000	142.708	0.207	1508.838	1.120	15272.544	1.204
110.000	10.000	167.767	0.000	1552.375	1.037	16824.919	2.241
117.056	7.056	220.385	0.000	1369.399	0.000	18194.318	2.241
120.000	2.944	185.331	0.000	597.214	0.000	18791.532	2.241
130.000	10.000	17.528	0.802	1014.296	4.012	19805.828	6.253
135.837	5.837	30.814	0.179	141.086	2.865	19946.914	9.118
136.068	0.231	4.485	0.183	4.077	0.042	19950.991	9.160
136.096	0.028	3.721	0.184	0.115	0.005	19951.106	9.165
136.228	0.132	0.843	0.186	0.301	0.024	19951.408	9.190
136.399	0.171	0.000	0.000	0.072	0.016	19951.480	9.206

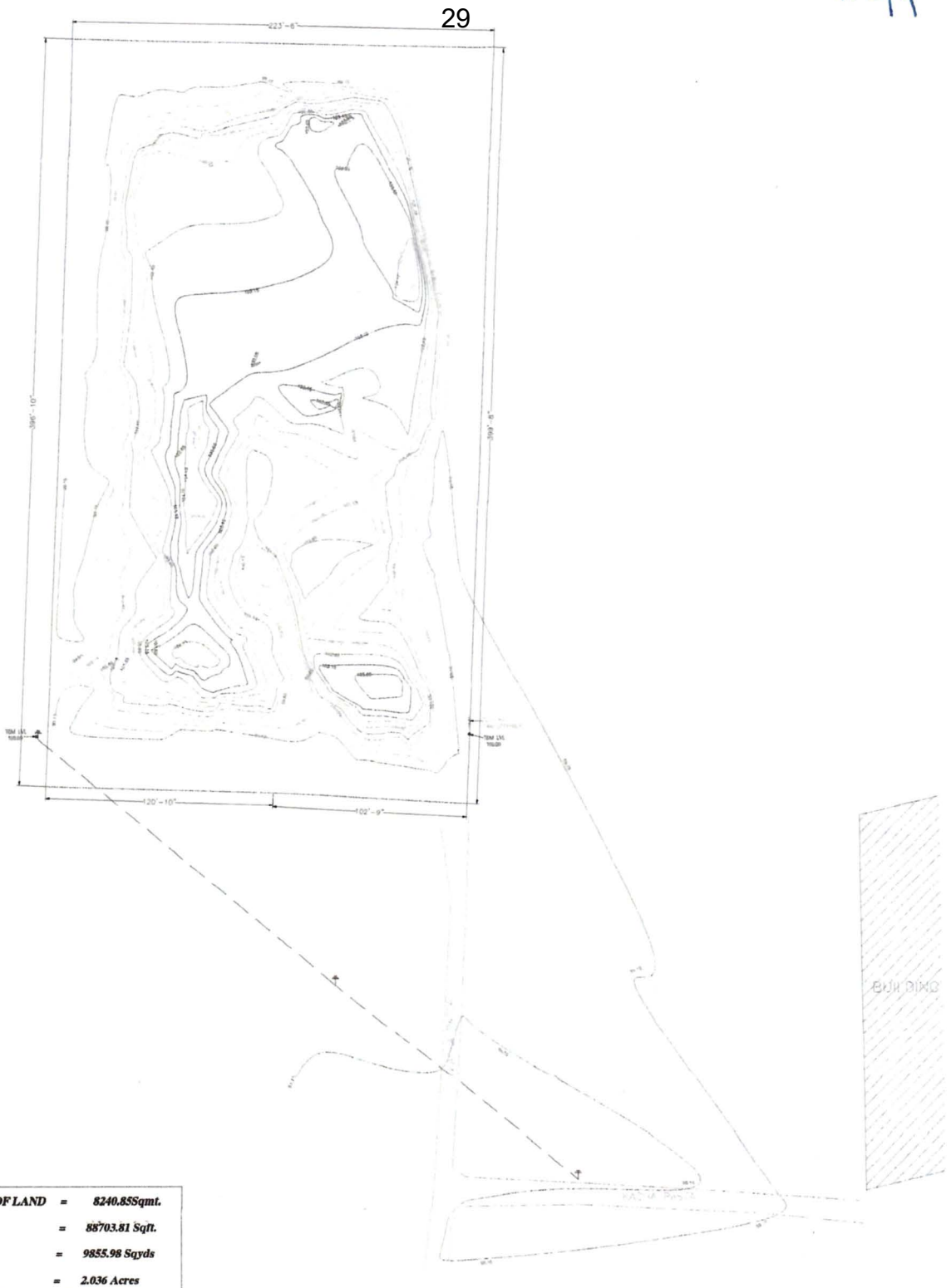
AME

JE
Stinson



AREA OF LAND = 8240.85Sqmt.
 = 88703.81 Sqft.
 = 9855.98 Sqyds
 = 2.036 Acres

PROJECT:- TOPOGRAPHICAL SURVEY OF EXISTING GARBAGE DUMP AT DISTT. SANGRUR	LEGEND		CLIENT:- EXECUTIVE OFFICER, MUNICIPAL CORPORATION, SANGRUR	CONSULTANT Er. RISHI GARG IMARAT ENGINEERING LABS PRIVATE LIMITED SCF-29, SST NAGAR, PATIALA, (81959-54598) (O), 098140-04598(M)
	BOUNDARY		TITLE :-	
	BUILDING		SURVEY PLAN	
	BENCH MARK		SCALE :-	
	ELECTRIC POLE		DRG NO:-	
ELECTRIC TRANSFORMER		IEL-SFS&KWDUMPSR	SHEET:- 1/1	



AREA OF LAND = 8240.855qmt.
= 88703.81 Sqft.
= 9855.98 Sqyds
= 2.036 Acres

PROJECT:- TOPOGRAPHICAL SURVEY OF EXISTING GARBAGE DUMP AT DISTT. SANGRUR	LEGEND	CLIENT:- EXECUTIVE OFFICER, MUNICIPAL CORPORATION, SANGRUR	CONTOUR INTERVAL = 0.50	CONSULTANT Er. RISHI GARG										
	<table border="1"> <tr> <td>BOUNDARY</td> <td></td> </tr> <tr> <td>BUILDING</td> <td></td> </tr> <tr> <td>BENCH MARK</td> <td></td> </tr> <tr> <td>ELECTRIC POLE</td> <td></td> </tr> <tr> <td>ELECTRIC TRANSFORMER</td> <td></td> </tr> </table>	BOUNDARY		BUILDING		BENCH MARK		ELECTRIC POLE		ELECTRIC TRANSFORMER		TITLE:- CONTOUR PLAN SCALE:- DRG NO:- IEL-SFS/KM/DUMP SR	SHEET:- 1/1	IMARAT ENGINEERING LABS PRIVATE LIMITED SCF-29, SST NAGAR, PATIALA. (81959-54598) (O), 098140-04598(M)
BOUNDARY														
BUILDING														
BENCH MARK														
ELECTRIC POLE														
ELECTRIC TRANSFORMER														



30
DEPARTMENT OF LOCAL GOVERNMENT (LG)
Government of Punjab
Work Order

Annexure R-4

215

From

Executive Engineer
Municipal Council Sangrur

To

TRIPLE R INFRATECH
R Chauhan

No : LG/25-26/PercentRate/0889

Dated : 03/10/2025

Sub : Bio-Remediation of Legacy waste of MC Sangrur

Amount : ₹29,90,183.5600/-

Ref : Your tender dated

Your tender for the above noted work has been accepted with the following terms and conditions as exhibited in the approved D.N.I.T.

Amount And Rate In (₹)					
Sr.No	Item Description	Quantity	Rate	Unit	Amount
1	TOTAL FUEL COST	1.00000	14,88,455.0000	each	14,88,455.0000
2	TOTAL COST OF MANPOWER	1.00000	5,44,005.0000	each	5,44,005.0000
3	TOTAL ELECTRICITY COST	1.00000	1,04,303.0000	each	1,04,303.0000
4	TOTAL CAPITAL COST	1.00000	8,87,525.0000	Each	8,87,525.0000
5	ADD CONTRACTOR PROFIT @10% (Fuel Cost + Electricity Cost+ Capital Cost)	1.00000	2,48,028.0000	each	2,48,028.0000
6	ADD CONTRACTOR PROFIT @2.5% ON MANPOWER	1.00000	13,600.1300	Each	13,600.1300
					Below : 9%
Condition :					

The Time limit for the completion of work is 6 Months Including Monsoon , which shall be reckoned from the date of issue of this acceptance letter. You are requested to start the work at once the instructions of Executive Engineer and complete the same within stipulated time limit and also attend this office to sign your contract agreement along with amounting to failing which no running payment shall be made.

Executive Engineer
Municipal Council Sangrur

Copy of the above is forwarded to the following for information and necessary action :-



Government of Punjab

e Stamp

Certificate No. : IN-PB49453034036985V
 Certificate Issued Date : 12-Oct-2023 12:53 PM
 Certificate Issued By : pbmunikgu
 Account Reference : NEWIMPACC (SV)/ pb7062204/ SANGRUR/ PB-SG
 Unique Doc. Reference : SUBIN-PB706220400305013475890V
 Purchased by : DIWAN SINGH SO PURAN SINGH RO BADRUKHAN
 Description of Document : Article 5 Agreement or Memorandum of an Agreement
 Property Description : Not Applicable
 Area of Property : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : DIWAN SINGH SO PURAN SINGH RO BADRUKHAN
 Second Party : Not Applicable
 Stamp Duty Paid By : DIWAN SINGH SO PURAN SINGH RO BADRUKHAN
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)
 Social Infrastructure Cess(Rs.) : 0
 (Zero)
 Total Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)



ਦੀਵਾਨ ਸਿੰਘ

Please write or type below this line

IRID 0010361712

VOID VOID VOID

Statutory Attn:

1. The authenticity of the Stamp is to be verified by the user through the link provided on the back of the Stamp. In case of any discrepancy, the user should contact the Competent Authority.
2. The user of checking the authenticity is on the back of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



ਨਗਰ ਕੌਂਸਲ, ਸੰਗਰੂਰ ਰਾਂਗੀ ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ, ਸੰਗਰੂਰ (ਧਿਰ ਨੰ.1) ਅਤੇ ਸ੍ਰੀ ਪੂਰਨ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਸ੍ਰੀ ਨਰੰਜਨ ਸਿੰਘ, ਵਾਸੀ ਪਿੰਡ ਬਡਰੁੱਖਾਂ "ਬੀ", ਤਹਿ. ਵਾ. ਜਿਲ੍ਹਾ ਸੰਗਰੂਰ (ਧਿਰ ਨੰ.2) ਵੱਲੋਂ ਮਿਤੀ ੦੨.੦੧.੨੦੨੩ ਰਾਹੀਂ ਨਿਮਨ ਲਿਖਤ ਸ਼ਰਤਾਂ ਅਨੁਸਾਰ ਨਗਰ ਕੌਂਸਲ, ਸੰਗਰੂਰ (ਧਿਰ ਨੰ.1) ਨੂੰ ਮਿਊਂਸੀਪਲ ਸੇਲਿਡ ਵੇਸਟ ਸੁੱਟਣ ਲਈ ਆਪਣੀ ਮਲਕੀਅਤ ਵਾਲੀ ਜਮੀਨ/ਜਗ੍ਹਾ ਵਿਚੋਂ ਰਕਬਾ 2 ਏਕੜ ਜਗ੍ਹਾ ਦੇਣ ਲਈ ਸਹਿਮਤੀ ਦਿੱਤੀ ਹੈ।

ਸ਼੍ਰੀ ਪੂਰਨ ਸਿੰਘ

1. ਇਹ ਇਕਰਾਰਨਾਮਾ ਮਿਤੀ ੦੨.੦੧.੨੦੨੩ ਤੋਂ ਅਗਲੇ ੦੨.੦੧.੨੦੨੩ ਲਈ ਲਿਖਿਆ ਗਿਆ ਹੈ। ਧਿਰ ਨੰ. 1 ਨੂੰ ਇਹ ਅਧਿਕਾਰ ਹੋਵੇਗਾ ਕਿ ਕਿਸੇ ਵੀ ਸਮੇਂ ਨਿਸਚਿਤ ਮਿਤੀ ਤੋਂ ਪਹਿਲਾਂ ਬਿਨਾਂ ਦੱਸੇ ਇੱਕ ਮਹੀਨਾ ਨੋਟਿਸ ਤੇ ਇਹ ਜਗ੍ਹਾ ਛੱਡ ਸਕਦੀ ਹੈ। ਜਿਸ ਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਕੋਈ ਇਤਰਾਜ਼ ਨਹੀਂ ਹੋਵੇਗਾ। ਜੇਕਰ ਧਿਰ ਨੰ. 1 ਇਹ ਜਗ੍ਹਾ ਛੱਡਦੀ ਹੈ ਤਾਂ ਇਸ ਜਗ੍ਹਾ ਤੇ ਇਕੱਠਾ ਹੋਏ ਕੂੜੇ ਦੀ ਰੈਮੀਡੇਸ਼ਨ ਦਾ ਮੁਕੰਮਲ ਕਰਵਾਉਣਾ ਧਿਰ ਨੰ. 1 ਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਹੋਵੇਗੀ।
2. ਧਿਰ ਨੰ. 1 ਅਤੇ ਧਿਰ ਨੰ. 2 ਦੀ ਹਾਜ਼ਰੀ ਵਿੱਚ ਧਿਰ ਨੰ. 1 ਵੱਲੋਂ ਸੈਨਟਰੀ ਇੰਸਪੈਕਟਰ, ਜੂਨੀਅਰ ਇੰਜੀਨੀਅਰ (ਸਿਵਲ) ਅਤੇ ਧਿਰ ਨੰ. 2 ਵੱਲੋਂ ਆਪਣੀ ਜਮੀਨ ਖਸਰਾ ਨੰ. 214//13 ਮਿਨ ਅਤੇ 214//18/1 ਵਿਚੋਂ ਰਕਬਾ 2 ਏਕੜ ਜੋ ਕਿ ਧਿਰ ਨੰ. 1 ਨੂੰ ਕਬਜ਼ਾ ਮਿਤੀ ੦੨.੦੧.੨੦੨੩ ਨੂੰ ਸੁਪਰਦ ਕਰ ਦਿੱਤਾ ਹੈ।
3. ਧਿਰ ਨੰ. 2 ਆਪਣੀ ਜਮੀਨ ਖਸਰਾ ਨੰ. 214//13 ਮਿਨ ਅਤੇ 214//18/1 ਵਿਚੋਂ ਰਕਬਾ 2 ਏਕੜ ਠੇਕੇ ਵਾਲੀ ਜਗ੍ਹਾ ਵਿੱਚ ਕਿਸੇ ਕਿਸਮ ਦੀ ਕੋਈ ਦਖਲ ਅੰਦਾਜ਼ੀ ਨਹੀਂ ਹੋਵੇਗੀ। ਇਸ ਜਗ੍ਹਾ ਤੇ ਧਿਰ ਨੰ. 1 ਆਪਣੀ ਮਰਜ਼ੀ ਨਾਲ ਇਸ ਰਕਬੇ ਸਬੰਧੀ ਚਾਰ ਦੀਵਾਰੀ ਕਰ ਸਕਦੀ ਹੈ ਅਤੇ ਬਾਊਂਡਰੀ ਦੇ ਅੰਦਰ ਕਿਸੇ ਕਿਸਮ ਦੇ ਪੌਦੇ ਆਦਿ ਲਗਵਾ ਸਕਦੀ ਹੈ ਅਤੇ ਧਿਰ ਨੰ. 1 ਵੱਲੋਂ ਮਾਨਯੋਗ ਐੱਨ.ਜੀ.ਟੀ. ਦੇ ਦੋ ਰੂਲਜ਼/ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਮਿਊਂਸੀਪਲ ਸੇਲਿਡ ਵੇਸਟ ਨੂੰ ਰੈਮੀਡੇਟ ਕੀਤਾ ਜਾਵੇਗਾ, ਜਿਸ ਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਕੋਈ ਇਤਰਾਜ਼ ਨਹੀਂ ਹੋਵੇਗਾ।
4. ਧਿਰ ਨੰ. 2 ਵੱਲੋਂ ਧਿਰ ਨੰ. 1 ਨੂੰ ਇਸ ਜਗ੍ਹਾ ਵਿੱਚ ਪਹੁੰਚਣ ਲਈ ਵਹੀਕਲਾਂ (ਕੂੜਾ-ਕਰਕਟ ਵਾਲੇ) ਲਈ ਸਹੀ ਰਸਤਾ ਦੇਣ ਦਾ ਪਾਬੰਦ ਹੋਵੇਗਾ। ਇਸ ਜਗ੍ਹਾ ਜਾਂ ਇਸ ਨੂੰ ਲਗਾਏ ਰਸਤੇ ਸਬੰਧੀ ਕਿਸੇ ਭੀ ਵਿਆਕਤੀ ਕੋਈ ਉਜਰ ਕਰਦਾ ਹੈ ਤਾਂ ਧਿਰ ਨੰ. 2 ਇਸ ਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਹੋਵੇਗੀ।
5. ਧਿਰ ਨੰ. 1 ਇਸ ਜਗ੍ਹਾ ਤੇ ਸੇਲਿਡ ਵੇਸਟ ਸਬੰਧੀ ਜੋ ਜਰੂਰਤਾਂ ਹਨ, ਉਹ ਕਰਨ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ। ਧਿਰ ਨੰ. 1 ਨੂੰ ਇਸ ਜਗ੍ਹਾ ਤੇ ਮੱਖੀ-ਮੱਛਰ ਦੀ ਰੋਕਥਾਮ ਲਈ ਦਵਾਈ ਦਾ ਛਿੜਕਾਅ ਸਮੇਂ ਸਮੇਂ ਸਿਰ ਕਰਵਾਉਂਦੀ ਰਹੇਗੀ।
6. ਇਸ ਜਗ੍ਹਾ ਸਬੰਧੀ ਕਿਸੇ ਕਿਸਮ ਦਾ ਕੋਈ ਝਗੜਾ ਹੋ ਜਾਂਦਾ ਹੈ ਤਾਂ ਉਸ ਦੇ ਨੁਕਸਾਨ ਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਧਿਰ ਨੰ. 1 ਨਹੀਂ ਹੋਵੇਗੀ।

7. ਧਿਰ ਨੰ. 1 ਅਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਉਕਤ ਡਿਪਿੰਗ ਸਾਇਟ ਰਕਬਾ 2 ਏਕੜ ਦੀ ਲੀਜ਼ ਮਨੀ ਕੁੱਲ 6.00 ਲੱਖ ਰੁਪਏ (ਛੇ ਲੱਖ ਰੁਪਏ) ਦੇ ਹਿਸਾਬ ਨਾਲ ਪਹਿਲੇ ਸਾਲ ਅਤੇ 10% ਵਧੇ ਨਾਲ ਅਗਲੇ ਸਾਲ ਦਰ ਸਾਲ ਅਨੁਸਾਰ ਅਦਾਇਗੀ ਕੀਤੀ ਜਾਵੇਗੀ। ਇਸ ਦੀ ਅਦਾਇਗੀ ਸਾਰੀ ਕਾਰਵਾਈ ਮੁਕੰਮਲ ਹੋਣ ਕੀਤੀ ਜਾਵੇਗੀ। ਧਿਰ ਨੰ. 1 ਇਸੇ ਰੇਟਾਂ ਤੇ ਸਮਾਂ ਮਿਆਦ ਤੋਂ ਬਾਅਦ ਦੋਵੇਂ ਧਿਰਾਂ ਦੀ ਸਹਿਮਤੀ ਹੋਣ ਤੇ ਅਗਲੀ ਜ਼ਮੀਨ ਮਿਲਣ ਤੱਕ ਵਾਧਾ ਕਰ ਸਕਦੀ ਹੈ ਅਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਕੋਈ ਇਤਰਾਜ਼ ਨਹੀਂ ਹੋਵੇਗਾ।
8. ਉਪਰੋਕਤ ਇਕਰਾਰਨਾਮੇ ਵਿੱਚ ਜੇਕਰ ਧਿਰ ਨੰ. 1 ਅਤੇ ਧਿਰ ਨੰ. 2 ਵਿਚਕਾਰ ਕੋਈ ਝਗੜਾ ਹੋ ਜਾਂਦਾ ਹੈ ਤਾਂ ਇਸ ਦੇ ਆਰਬੀਨੋਟਰ ਬਤੌਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸੰਗਰੂਰ ਹੋਣਗੇ ਅਤੇ ਜਿਨ੍ਹਾਂ ਦਾ ਫੈਸਲਾ ਦੋਨਾਂ ਧਿਰਾਂ ਨੂੰ ਮੰਨਣ ਦੀਆਂ ਪਾਬੰਦ ਹੋਣਗੀਆਂ।
9. ਇਸ ਜਗ੍ਹਾ ਦਾ ਕਬਜ਼ਾ ਧਿਰ ਨੰ. 2 ਵੱਲੋਂ ਧਿਰ ਨੰ. 1 ਨੂੰ ਦੇ ਦਿੱਤਾ ਹੈ। ਇਸ ਤੋਂ ਬਾਅਦ ਧਿਰ ਨੰ. 2 ਦੀ ਕੋਈ ਦਖਲ ਅੰਦਾਜ਼ੀ ਨਹੀਂ ਹੋਵੇਗੀ। ਉਕਤ ਜਗ੍ਹਾ ਵਿੱਚ ਟੈਆ ਪੁੱਟ ਕੇ ਸਾਇਟ ਤਿਆਰ ਕਰਕੇ ਦੋਵੇਂ ਧਿਰਾਂ ਦੀ ਜਿੰਮੇਵਾਰੀ ਧਿਰ ਨੰ. 2 ਦੀ ਹੋਵੇਗੀ।
10. ਜੇਕਰ ਇਸ ਡਿਪਿੰਗ ਸਾਇਟ ਸਬੰਧੀ ਪਬਲਿਕ ਵੱਲੋਂ ਕੋਈ ਇਤਰਾਜ਼ ਹੁੰਦਾ ਹੈ ਤਾਂ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸੰਗਰੂਰ ਜੀ ਦਾ ਫੈਸਲਾ ਅੰਤਿਮ ਹੋਵੇਗਾ। ਜੇਕਰ ਕੋਈ ਕੋਰਟ ਕੇਸ ਹੁੰਦਾ ਹੈ ਤਾਂ ਮਾਨਯੋਗ ਅਦਾਲਤ ਦਾ ਫੈਸਲਾ ਧਿਰ ਨੰ. 1 ਅਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਮੰਨਣ ਦੇ ਪਾਬੰਦ ਹੋਣਗੀਆਂ।
11. ਇਹ ਕਿ ਧਿਰ ਨੰ. 2 ਵੱਲੋਂ ਆਪਣੀ ਜ਼ਮੀਨ ਖਸਰਾ ਨੰ. 214//13 ਮਿਨ ਅਤੇ 214//18/1 ਵਿੱਚੋਂ ਰਕਬਾ 2 ਏਕੜ ਜੋ ਕਿ ਧਿਰ ਨੰ. 1 ਨੂੰ ਕਬਜ਼ਾ ਮਿਤੀ 02.11.2022 ਨੂੰ ਸੁਪੁਰਦ ਕਰਦੀ ਹੈ ਅਤੇ ਇਸ ਜਗ੍ਹਾ ਦੇ ਆਲੇ-ਦੁਆਲੇ ਬਾਉਂਡਰੀ ਤਾਰ ਲਗਾਉਣ ਦਾ ਕੰਮ ਸਬੰਧੀ ਜੇ ਵੀ ਖਰਚਾ ਹੋਵੇਗਾ ਧਿਰ ਨੰ. 1 ਦਾ ਹੋਵੇਗਾ।
12. ਜੇਕਰ ਇਹ ਡਿਪਿੰਗ ਸਾਇਟ ਸਬੰਧੀ ਪਬਲਿਕ ਵੱਲੋਂ ਕੋਈ ਇਤਰਾਜ਼ ਹੁੰਦਾ ਹੈ ਤਾਂ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸੰਗਰੂਰ ਜੀ ਦਾ ਫੈਸਲਾ ਅੰਤਿਮ ਹੋਵੇਗਾ। ਜੇਕਰ ਕੋਈ ਕੋਰਟ ਕੇਸ ਹੁੰਦਾ ਹੈ ਤਾਂ ਮਾਨਯੋਗ ਅਦਾਲਤ ਦਾ ਫੈਸਲਾ ਧਿਰ ਨੰ. 1 ਅਤੇ ਧਿਰ ਨੰ. 2 ਨੂੰ ਮੰਨਣਾ ਹੋਵੇਗਾ।
13. ਇਸ ਜਗ੍ਹਾ ਤੇ ਜੇਕਰ ਕੂੜਾ-ਕਰਕਟ ਨੂੰ ਅੱਗ ਆਦਿਕ ਲੱਗਦੀ ਹੈ ਤਾਂ ਇਸ ਜਿੰਮੇਵਾਰੀ ਧਿਰ ਨੰ. 2 ਦੀ ਨਹੀਂ ਹੋਵੇਗੀ।
14. ਇਸ ਜਗ੍ਹਾ ਦੀ ਤੈਅ ਲੀਜ਼ ਸਮੇਂ ਦੀ ਮਿਆਦ ਖਤਮ ਹੋਣ ਉਪਰੰਤ ਜੇਕਰ ਦੋਵੇਂ ਧਿਰਾਂ ਵਿੱਚਕਾਰ ਲੀਜ਼ ਸਮੇਂ ਵਿੱਚ ਵਾਧਾ ਕਰਨ ਲਈ ਸਹਿਮਤੀ ਨਹੀਂ ਹੁੰਦੀ ਹੈ ਤਾਂ ਲੀਜ਼ ਸਮਾਂ ਖਤਮ ਹੋਣ ਉਪਰੰਤ ਜਿਨ੍ਹਾਂ ਸਮਾਂ ਸੇਲਿਡ ਵੇਸਟ ਇੱਥੇ ਪਇਆ ਰਹੇਗਾ 1.50 ਲੱਖ ਰੁਪਏ ਪ੍ਰਤੀ ਏਕੜ/ਪ੍ਰਤੀ ਸਾਲ ਅਨੁਸਾਰ ਅਦਾਇਗੀ ਧਿਰ ਨੰ. 1 ਵੱਲੋਂ ਕੀਤੀ ਜਾਵੇਗੀ।

ਦੀ ਇਜਾਜ਼ਤ



Jr
 ਸ੍ਰੀ ਨਿਖਲ ਕੌਸਲ, ਜੇ.ਈ.(ਸਿਵਲ) .
 ਨਗਰ ਕੌਸਲ, ਸੰਗਰੂਰ ।
 (ਗਵਾਹ - 01)

ਮਮਮ
 ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
 ਨਗਰ ਕੌਸਲ, ਸੰਗਰੂਰ ।
 (ਧਿਰ ਨੰ. -01)



The Contents of this affidavit/document has been read over to the deponent/executant He/She has accepted it True and Correct

[Signature]
 ਸ੍ਰੀ ਜਸਬੀਰ ਸਿੰਘ, ਸੁਪਰਡੈਂਟ ਸੈਨੀਟੇਸ਼ਨ,
 ਨਗਰ ਕੌਸਲ, ਸੰਗਰੂਰ ।
 (ਗਵਾਹ -02)

ਸ੍ਰੀ ਦੀਵਾਨ ਸਿੰਘ ਪੁੱਤਰ ਸ੍ਰੀ ਪੂਰਨ ਸਿੰਘ ਪੁੱਤਰ ਸ੍ਰੀ ਨਰਜਨ ਸਿੰਘ
 ਵਾਸੀ ਪਿੰਡ ਬਡਰੁੱਖਾਂ, ਤਹਿ. ਤੇ ਜਿਲ੍ਹਾ ਸੰਗਰੂਰ
 ਮੋ.ਨੰ. 96539-96526 *ਦੀਵਾਨ ਸਿੰਘ*
 (ਧਿਰ ਨੰ. -02)

know the deponent/executant He/She has signed/thumb marked in my presence.

ਤਰਲੋਚਨ ਸਿੰਘ

[Signature]
 ਸ੍ਰੀ ਜੀਤਾ ਰਾਮ, ਸੈਨਟਰੀ ਇੰਸਪੈਕਟਰ,
 ਨਗਰ ਕੌਸਲ, ਸੰਗਰੂਰ ।
 (ਗਵਾਹ - 03)

ਸ੍ਰੀ ਤਰਲੋਚਨ ਸਿੰਘ ਪੁੱਤਰ ਸ੍ਰੀ ਚਾਨਣ ਸਿੰਘ
 ਵਾਸੀ ਪਿੰਡ ਬਡਰੁੱਖਾਂ, ਤਹਿ. ਤੇ ਜਿਲ੍ਹਾ ਸੰਗਰੂਰ ।
 ਮੋ. ਨੰ. 75089-17421

know the deponent/executant He/She has signed/thumb marked in my presence.

[Signature]
 ਸ੍ਰੀ ਘਣਸ਼ਾਮ ਸੈਨਟਰੀ ਇੰਸਪੈਕਟਰ,
 ਨਗਰ ਕੌਸਲ, ਸੰਗਰੂਰ ।
 (ਗਵਾਹ - 04)

[Signature]

Attested As Identified
[Signature]
 NOTARY PUBLIC
 SANGRUR (Pb) India

True Translation of Annexure R/5

Agreement

Municipal Council Sangrur through Executive Officer Sangrur (Party Number 1) and Sh. Diwan Singh s/o Sh. Puran Singh S/o Naranjan Singh R/o Village Badrukhan 'B' Tehsil and District Sangrur (party number 2) agreed to lease a piece of two Acres of land to Party number 1 for the purpose of collecting municipal solid waste of the following conditions:-

1. The agreement shall be valid for five years from dated 07.11.2023 onward. Party number 1 reserves the right to vacate the land after giving one month prior notice, party number 2 shall not have any objection to this. Party number 1 shall be responsible for remediation of waste collected on land after vacating it.
2. In the presence of Party number 1 , Junior Engineer and sanitary inspector (Civil) party number 2 has handed over the 2 acres of land bearing Khasra number 214//13 Min and 214//18/1 to party number 1.
3. There shall be no interference of party number 2 in the 2 acres of land bearing Khasra number 214//13 Min and 214//18/1. Party number 2 can raise boundary wall around the land or can make plantation. Party number 1 shall be free to remediate the waste as per the rules of Hon'ble NGT and party number 1 shall not have any objection to it.
4. Party number 2 shall be responsible to give way to the site to ensure garbage vehicles to reach on site. Party number 2 shall be responsible in case any obstruction is created on the access road by any person.
5. Party number 1 shall be responsible to make efforts required as per SWM rules. To control the flies and mosquitoes party number 1 shall be responsible for regular spray of sanitizer.
6. In case of any dispute arises w.r.t this site party number 1 shall not be responsible for any damages.
7. Party number 1 shall pay the amount of lease money for two acres of dumping site @ Rs Six lacs for first year and 10% increase for next years. Party number 1 can extend the period of lease with mutual consent on the same rates.
8. In the event of any dispute arises between the parties, Deputy commissioner Sangrur shall be the arbitrator. Both the parties shall be bound to accept the decision of the Arbitrator.

9. Occupation of land has been transferred to party number 1 and now-onward party number 2 shall not intervene in any way. Party number 2 shall be responsible for digging of land.
10. In the event of any public dispute regarding garbage site, decision of the Deputy Commissioner Sangrur shall be final. In case of any court case in this regard both the parties shall accept the court orders.
11. Party number 2 has given the possession of 2 acres of land bearing Khasra number 214//13 Min and 214//18/1 to party number 1 on dated 07.11.2023, Party number 1 shall bear the cost of fencing around the land.
12. In the event of any public dispute regarding garbage site, decision of the Deputy Commissioner Sangrur shall be final. In case of any court case in this regard both the parties shall accept the court orders.
13. In case of any fire incident on the site, party number 2 shall not be responsible.
14. In case both the parties do not agree for the extension of lease period, Party number 1 shall pay an amount of Rs 1.50 lac per acre per year till the waste lies over there after the lease period is over.

Sd/-

Nikhi Kaushal (JE Civil)
MC Sangrur
(Witness-1)

Sd/-

Executive officer
MC Sangrur
(Party No-1)

Sd/-

Diwan Singh S/o Puran Singh
R/o Dadrukhan Teh & Distt Sangrur
(Party No. 2) 9653996526

Sd/-

Jasbir Singh CSI
MC Sangrur
(Witness-2)

Sd/-

Jeeta Ram (SI)
MC Sangrur
(Witness-3)

Sd/-

Ghanshyam
MC Sangrur
(Witness-4)

Sd/-

Tarlochan Singh
R/o Badrukhan
Teh & Distt Sangrur
MobNo.7508917421



// True Translation //